

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Ms. Anjali D/o Sh. Premvir Singh, from the post of Sr. Personal Assistant (Sr. P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties with immediate effect.



(ANJU BAJAJ CHANDNA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 4284-4314 /Estt.-I/PF/2026

Dated, Delhi the 20 JAN 2026

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District/ West District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Sr. Accounts Officer/Accounts Officer, Accounts Branch, West District, Tis Hazari Courts, Delhi, to disburse her salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi/ Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The PRO/APRO, Central District/ West District, Tis Hazari Courts, Delhi/ New Delhi.
6. A.O. (J), Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central District, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Service Book/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (West District, Tis Hazari Courts, Delhi) - Leave Seat / Transfer & Posting Seat / General Branch / Service Book/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Ms. Anjali, D/o Sh. Premvir Singh, Sr. Personal Assistant, posted in the Court of Ms. Vasundhara Azad, Ld. CJM, West District, Tis Hazari Courts, Delhi, to tender her Relieving Report accordingly.


(Dr. Suman Mahajan)
Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi